

(32)

NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 30/11/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL  
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER :  
PETITION NUMBER : CP/665/(IB)/2017  
NAME OF THE PETITIONER(S) : UNION BANK OF INDIA  
NAME OF THE RESPONDENT(S) : SBQ STEELS LTD  
UNDER SECTION : 7 RULE 4

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

VIKRAM Jain,  
Ravathy, S.

Counsel For Petitioner,  
S. Ravathy

Jayesh B. Dolia.

M.S. Shanmuga Sundaram

Geethanjali T.

M/s Aiyar & Dolia  
For Respondent

Geethanjali T.

**ORDER**

Counsel for petitioner present. Counsel representing the respondent/corporate debtor filed vakalat and prayed for time to file the counter. He also acknowledged the receipt of the copy of the petition. Time is extended at request. Put up on 08.12.2017.

-sd-

S Vijayaraghavan  
Member (Technical)

sd-

K Anantha Padmanabha Swamy  
Member (Judicial)